GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA

UNSTARRED QUESTION NO. 670 TO BE ANSWERED ON 08th FEBRUARY, 2019

DIVERSION OF SUBSIDISED FOODGRAINS UNDER PDS

670. SHRI SANJAY RAUT: SHRI HARSHVARDHAN SINGH DUNGARPUR: DR. BANDA PRAKASH:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether there has been large scale leakages and diversion of subsidised foodgrains meant for the Public Distribution System (PDS);
- (b) if so, the details of the diversion of subsidised foodgrains State-wise;
- (c) whether creation of the e-portal helped to track these issues more effectively and increased transparency in the system; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI C. R. CHAUDHARY)

(a) to (d): Public Distribution System (PDS) is operated under the joint responsibility of the Central and the State/UT Governments, wherein the operational responsibilities within the State/UT rest with the respective State/UT Government. As and when complaints are received in this Department from individuals, organizations as well as through media reports regarding any irregularities in the functioning of the PDS, including leakages & diversion of subsidized foodgrains thus not reaching to the intended beneficiaries, etc., they are forwarded to the concerned State/UT Government for inquiry and appropriate action at their end. Further, as part of the scheme on End-to-End Computerization of PDS Operations, all States/UTs have setup transparency portals giving details of PDS operations in public domain, including ration cards details and online facility for the beneficiaries to register their complaints/grievances. A State/UT-wise statement indicating number of such complaints received during the last year 2018 is at **Annexure**.

ANNEUXRE REFERRED TO IN REPLY TO PARTS (a) to (d) OF THE UNSTARRED QUESTION NO. 670 DUE FOR ANSWER ON 08.02.2019 IN THE RAJYA SABHA

STATEMENT: COMPLAINTS ON TPDS RECEIVED IN THE DEPARTMENT FROM INDIVIDUALS, ORGANISATIONS & THROUGH MEDIA REPORTS ETC DURING THE LAST YEAR 2018

| S. No. | State/UT | 2018 |
|--------|-------------------|------|
| 1 | Andhra Pradesh | 6 |
| 2 | Arunachal Pradesh | 1 |
| 3 | Assam | 7 |
| 4 | Bihar | 135 |
| 5 | Chhattisgarh | 9 |
| 6 | Delhi | 76 |
| 7 | Goa | - |
| 8 | Gujarat | 8 |
| 9 | Haryana | 35 |
| 10 | Himachal Pradesh | 1 |
| 11 | J&K | 5 |
| 12 | Jharkhand | 33 |
| 13 | Karnataka | 15 |
| 14 | Kerala | 11 |
| 15 | Madhya Pradesh | 24 |
| 16 | Maharashtra | 34 |
| 17 | Manipur | 2 |
| 18 | Meghalaya | - |
| 19 | Mizoram | - |
| 20 | Nagaland | - |
| 21 | Orissa | 16 |
| 22 | Punjab | 22 |
| 23 | Rajasthan | 38 |
| 24 | Sikkim | - |
| 25 | Tamil Nadu | 27 |
| 26 | Telangana | 3 |
| 27 | Tripura | - |
| 28 | Uttarakhand | 15 |
| 29 | Uttar Pradesh | 369 |
| 30 | West Bengal | 43 |
| 31 | A&N Island | 1 |
| 32 | Chandigarh | 2 |
| 33 | D& N Haveli | - |
| 34 | Daman & Diu | - |
| 35 | Lakshadweep | 1 |
| 36 | Puducherry | 2 |
| | TOTAL | 941 |